

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 22895/2023

(Arising out of impugned final judgment and order dated 14-02-2023 in A482 No. 1743/2021 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

MOHD ABDUL KHALIQ

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.170345/2023-CONDONATION OF DELAY IN FILING and IA No.170349/2023-EXEMPTION FROM FILING O.T. and IA No.170346/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.170350/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 12-09-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Aditya Samaddar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the Petitioner, this matter is adjourned for one week.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)